

**SHRI R. S. PANDEY:** There was the practice of the Burmah Shell to enter into contracts of supply of crude oil with various companies. May I know at the time of taking over whether those contracts are availed of and crude supply is available?

**SHRI K. D. MALAVIYA:** No, Sir. I do not think that we have been tied up with any forward contracts so far as the Bharat Refineries are concerned. There was certain pattern of commitment between the companies which were owned by the Burmah Shell and the Burmah Shell refineries. All that we have done is that we have left the option open. It does not create any obligation on our part to purchase crude from them. We can purchase from wherever we like.

**Suggestions made by Commissioner of Railway Safety for Quick Payment of compensation**

\*33 **SHRI N K SANGHI** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways had asked the Commissioner of Railways Safety to suggest ways which would help the railway authorities to pay compensation more quickly than at present;

(b) if so, the present experience of the railway authorities and the impediments coming in their way of quick disbursement of compensation money; and

(c) what are the suggestions of the Commissioner?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI):** (a) No, Sir

(b) and (c) Do not arise

**SHRI N. K. SANGHI:** May I know instead of appointing the Claims Officer whenever an accident takes place

is there any proposal to appoint a permanent Claims Officer to obviate delays and also in view of the large number of railway accidents taking place?

**SHRI MOHD SHAFI QURESHI:** We have appointed judicial officer as claims officer because the incumbent of this post has to go down minutely into the claims of claimants.

**SHRI N K. SANGHI:** May I know how many claims are pending with the railways since they have increased the compensation from Rs 30,000 to Rs. 50,000. Secondly, what is the position regarding claims in regard to Matunga-Sion accident which took place on the 12th February?

**SHRI MOHD SHAFI QURESHI:** Sir, I do not have these details with me at the present moment. I will supply the information separately.

**Expansion of Drug Industry in Public Sector**

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\*34 **SHRI AJIT KUMAR SAHA:**  
**SHRI D. D. DESAI:**

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are having any proposal to expand the public sector; Drug Industry; and

(b) if so, the broad features thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI C P MAJHI):** (a) and (b) The expansion of the public sector drug units on the basis